

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

O.A. No. 1507 of 1993

Dated: 22.12.1994

Hon. Mr. S. Das Gupta, A.M.  
Hon. Mr. J.S.Dhaliwal, J.M.

Arun Kumar Srivastava, son of Shri M.P.  
Srivastava, aged about 42 years, working  
as Head Trains Clerk. Under D.R.M.  
Central Railway Jhansi, R/o 1100/4,  
Civil Lines Jhansi. ... Applicant.

( By Advocate Sri H.P. Pandey )

Versus

1. Union of India, through G.M.  
Central Railway Headquarters Office,  
Bombay V.T.
2. D.R.M. Central Railway,  
D.R.M's Office Jhansi.
3. Chief Medical Superintendent, Central  
Railway, Railway Hospital, Jhansi. .. Respondents.

...

( By Advocate Sri )

O R D E R

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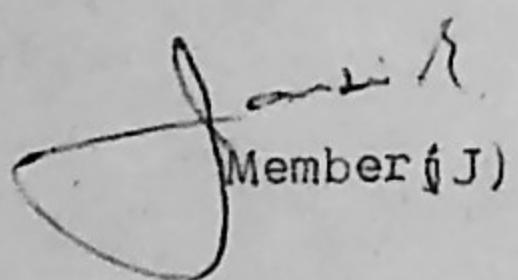
( By Hon. Mr. S. Das Gupta, Member(A) )

None appeared on behalf of the applicant even  
after the list was revised. There is also no  
request on behalf of the applicant. On the earlier  
occasions also none appeared on behalf of the  
applicant. On 17.8.1994, it was observed by the  
court that the application is prima-facietime  
barred since the cause of action arose on  
2.5.1989. However, final decision on the case

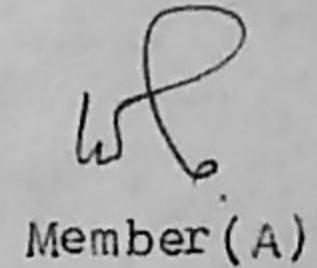
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was not taken on the request of the counsel for the applicant who undertook to satisfy the court on the point of limitation. Sufficient opportunities have already been granted to the applicant but he has not ~~not~~ <sup>f</sup> availed <sub>h</sub> the same. The application is dismissed both in default of the applicant as well as on the ground of non-maintainability being barred by limitation.

  
Member (J)

N.U.

  
Member (A)